

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 45-A/2016, TP No. 45-B/2016 & TP No. 45-C/2016  
TP No. 45/397-398/NCLT/AHM/2016 (New)  
CA No. 232/2013, CA No. 189/2014 & CA No. 263/2014  
C.P. No. 73/397-398/CLB/MB/2013(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

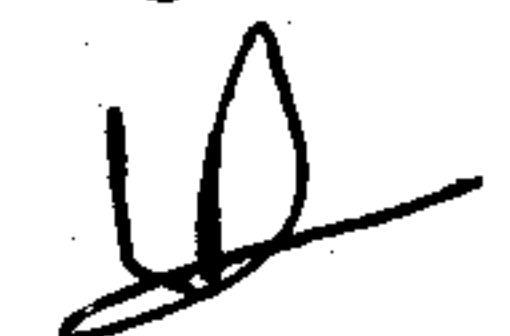
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

Name of the Company: Girdhar Viramgana & Ors.

V/s.

Balaji Embroidery Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

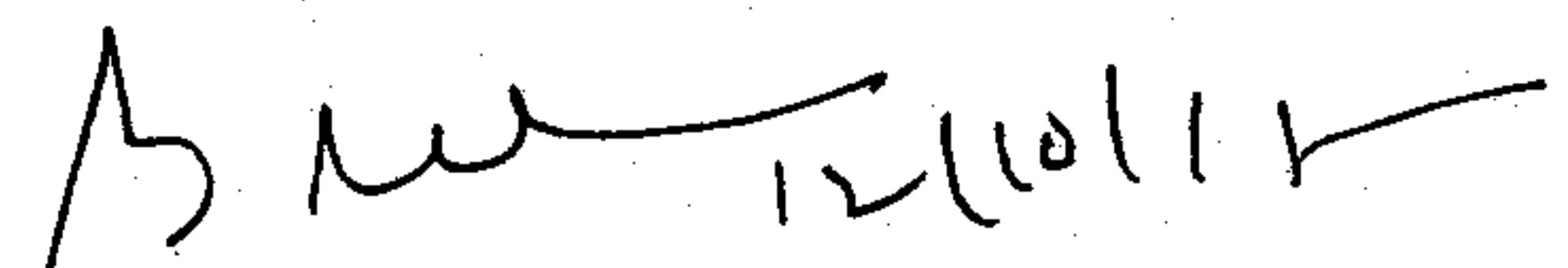
<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	VISHAL K. SEVAK	ADVOCATE	Rcs No.1 to 3, ser 6	
2.	DHIREN R. DAVE	PCS	P. 1.	

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner No.1. Learned Advocate Mr. Vishal Sevak present for Respondents No. 1, 3, 5 and 6. None present for Respondents No. 2 and 4. None present for Respondent No.7.

Heard arguments of Learned PCS for petitioner no. 1.

For filling of written submissions list the matter on 25.10.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of October, 2017.